

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**M/S. MONA PORTFOLIO LIMITED**  
**DEALING IN FINANCIAL MARKETS AT DELHI**

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. MONA PORTFOLIO LIMITED CIN: U67120DL1996PLC077108
2. Address of the registered office	Office Address: Unit-1200, 12th Floor, Best Sky Tower, Netaji Subhash Place, Pitampura, Shakur Pur I Block, North West Delhi, Delhi, India 110034
3. URL of website	N.A.
4. Details of place where majority of fixed assets are located	No assets as per information received till date from the suspended management of CD.
5. Installed capacity of main products/ services	N.A.
6. Quantity and value of main products/ services sold in last financial year	For the F.Y. 2023-24, the data is not provided by the Suspended Management of Corporate Debtor yet.  For the F.Y. 2022-23, the income is in the following manner: Revenue from Operations: Rs. 45,740.48 Lakhs Other Income: Rs. 4,083.94 Lakhs  For the FY 2021-22, the income is in the following manner: Revenue from Operations: Rs.2616.41 Lakhs Other Income: Rs.0.08 Lakhs
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	For details, please connect to: <a href="mailto:cirpmppl@gmail.com">cirpmppl@gmail.com</a>



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9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: <a href="mailto:cirpmpl@gmail.com">cirpmpl@gmail.com</a>
10.	Last date for receipt of expression of interest	17/04/2025
11.	Date of issue of the provisional list of prospective resolution applicants	27/04/2025
12.	Last date for submission of objections to provisional list	02/05/2025
13.	Date of issue of the final list of prospective resolution applicants	12/05/2025
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	17/05/2025
15.	Last date for submission of resolution plans	16/06/2025
16.	Process email id to submit Expression of Interest	<a href="mailto:cirpmpl@gmail.com">cirpmpl@gmail.com</a>
17.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is not registered as MSME



K. S. U.

**KAILASH SHAH**  
**REG. NO.: IBBI/IPA-001/IP-P00267/2017-18/10511**  
**505, 21<sup>st</sup> CENTURY BUSINESS CENTRE, NR. WORLD TRADE CENTRE,**  
**RING ROAD, SURAT-395002, GUJARAT**  
**FOR MONA PORTFOLIO LIMITED**  
**AFA valid till 31/12/2025**

**Date: 02.04.2025**

**Place: Delhi**